GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA UNSTARRED QUESTION NO. 249 TO BE ANSWERED ON 19.07.2018

Water Quality Assessment Authority

†249. Shri BhagwanthKhuba

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government proposes to set up a Water Quality Assessment Authority;
- (b) if so, the details thereof; and
- (c) the mandate proposed to be given to the Authority?

ANSWER MINISTER OF STATEFOR MINISTRY OF DRINKING WATER & SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) to (c) There is no proposal with this Ministry for setting-up of the Water Quality Assessment Authority (WQAA). However, as reported by Ministry of Environment, Forest and Climate Change (MoEF&CC) a Water Quality Assessment Authority (WQAA) had earlier been constituted under the Environment (Protection) Act, 1986 in May 2001 under the chairmanship of Secretary, Ministry of Environment and Forests. The tenure of the WQAA was extended from time to time and then it was decided that the tenure of WQAA would not be extended beyond 31/03/2017.
